

of the Sabha in connection with the reply to Starred Question No. 1602 asked by Shri Jhunjunwala on 9-7-1952 and (ii) a Supplemental Agreement copy of which is now placed in the Library of the Sabha.

(c) About Rs. 11.56 lakhs.

(d) Not yet.

(e) The matter is under consideration.

SUGARCANE CULTIVATION IN MADRAS

924. Shri Boovaraghasamy: Will the Minister of Food and Agriculture be pleased to state how the sugarcane produced in Madras State compares with the cane produced in other parts of the country in quality and in quantity?

The Minister of Food and Agriculture (Shri A. P. Jain): The required information for 1954-55 season is as follows:

Major sugarcane producing States.	Gross production of sugarcane ('000 tons)	Average per acre yield of sugarcane (in tons)	Average percentage recovery of sugar from sugarcane obtained by vacuum pan factories
Madras	2,861	25.8	9.21
Uttar Pradesh	28,344	12.3	9.66
Bombay	5,475	27.5	11.68
Punjab	4,030	11.7	9.18
Andhra	2,934	27.2	9.59
Bihar	2,476	7.6	10.23
Hyderabad	1,839	22.4	10.99

Required information for 1955-56 seasons is not yet available.

JHUM-CUTTING IN TRIPURA

925. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that various restrictions have been imposed on Jhum-cutting in Tripura by the Forest Department; and

(b) whether many cases have been instituted against Jhumias under P. S. Kalamchara of Sonamura Division in Tripura?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Some Restrictions have been imposed on cutting Jhums within the Reserved Forest and within half a mile of either side of P. W. D. Roads and streams within the protected Forests.

(b) A few cases have been instituted for cutting Jhums in the Reserved Forests but a majority of them have been ignored due to hardship to Jhumias.

मधुवनी स्टेशन पर गाड़ी का रोका जाना

१२६. श्री अनिरुद्ध सिंह : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १५ मार्च, १९५६ को उत्तर-पूर्वी रेलवे की सकरी-जयनगर शाखा के मधुवनी स्टेशन से चलने वाली शाम की सवारी गाड़ी झाइवर द्वारा रस्ते से उसी स्टेशन पर वापिल लाई गई और मधुवनी स्टेशन पर वह करीब चार घण्टे रुकी रही; और

(ख) यदि हां तो इस के क्या कारण थे ।

रेलवे तथा परिवहन उपमंत्री (श्री अल्लगेशम) :
(क) जी हां ।

(ख) इसका कारण यह था कि स्थानीय वाटसन एच० ई० स्कूल के होस्टल में रहने वाले छात्रों ने मधुवनी स्टेशन के अप होम और बाहरी सिगनल के बीच मील सं० १५ के पास रेलवे फाटक नं० १० पर ३६२ डाउन सवारी गाड़ी के झाइवर पर हमला कर दिया । मधुवनी स्टेशन पर ३ घंटे ४० मिनट रुकी रहने के बाद गाड़ी हथियारबन्द रक्षकों की देखकर मे रवाना हुई । समस्तीपुर के रेलवे पुलिस के अधीक्षक इस मामले की आगे जांच कर रहे हैं ।

PALGHAT RAILWAY STATION

927. Shri I. Eacharan : Will the Minister of Railways be pleased to state:

(a) whether the amount of one lakh of rupees sanctioned for repair and improvements of the Palghat Railway Station Platform in Southern Railway has been cancelled; and

(b) if so, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b) A sum of Rs. 97,514 was sanctioned in January, 1955 for the provision of covered roof on the B.G./M.G. passenger platform at Palghat. Before this work could be taken in hand, the question of stepping up of the B.G./M.G. transhipment capacity at Palghat became very important. Since this station was no longer served by B. G. passenger train this B.G./M.G. passenger platform was converted to B.G./M.G. transhipment platform and the work of covering it mentioned above, was cancelled.

The question of providing a covered roof on the M.G. platform will soon be considered.

FAMILY ALLOWANCE TO POSTS AND TELEGRAPHS EMPLOYEES

928. Shri Ramachandra Reddi: Will the Minister of Communications be pleased to state:

(a) whether any representation was received from the All India Postal Employees Union Class III C.H.Q., New Delhi, requesting the grant of family allowances to Posts and Telegraphs employees;

(b) whether any such allowances are being granted to Class III employees in other Government or quasi-Government Services; and

(c) the decision taken by Government on the said representation?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) A representation was received from the National Federation of P. & T. employees.

(b) No such allowances are being paid to Central Government staff paid out civil estimates. Information regarding Defence and Railways employees is being collected.

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(c) The proposal was rejected. It is felt that when the State is in a position to provide educational facilities to the children of the citizens of the country, the children of the P. & T. employees will also be entitled to those facilities.

LUNCH INTERVAL FOR POSTAL OFFICIALS

929. Shri Ramachandra Reddi: Will the Minister of Communications be pleased to state:

(a) whether lunch interval is provided to Postal Officials working at Post Office counters; and

(b) if not, the alternative arrangements that are made to enable them to have a short break for lunch?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) Yes, but no fixed time has been prescribed.

(b) Does not arise.

HOUSES FOR MINE WORKERS

930. Shri Deogam: Will the Minister of Labour be pleased to state:

(a) whether all the mineowners have provided houses for the workers in Noamundi, Barajamda and Barbil mine areas; and

(b) the action taken against the defaulting mineowners?

The Minister of Labour (Shri Khandubhai Desai): (a) and (b) The information is being collected and will be placed on the Table of the Lok Sabha as soon as it becomes available.

खसरा

६३० (क). श्री० बी० पी० सिंह: क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रति वर्ष खसरा (मीजिल्स) से औसतन कितने बच्चों की मृत्यु होती है;

(ख) क्या इस बीमारी को रोकने के लिये किसी औषधि का आविष्कार किया गया है;